NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/107/CAA/2016

NAME OF THE PETITIONER(S)

: AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MICROCHIP TECHNOLOGY INDIA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. RAMASAMY G.V. MOHAN KUMAR

course for Potitioner C.w. Llws

ORDER

Counsel for the Petitioner present and submitted that the report of Official Liquidator has not been filed. Representative of the O.L. is present and prayed for more time to submit the report. At request, time is enlarged. Put up on 05.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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